

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1781(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2019

NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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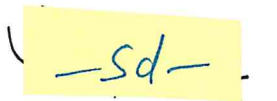
	Present for the Petitioner:	Mr. Sachin Jain, Mr. Ashutosh Mohan and Ms. Isha Aggarwal, Advocates		
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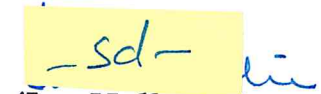
	Present for the Respondent:	Ms. Juhi Bhambhani and Ms. Varsha Banerjee, Advocates		
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ORDER

It is being submitted by both the counsels that a compromise has been effected between the parties pursuant to which post-dated cheques have been tendered. Ld. Counsel prays for some time to execute the settlement deed.

To come up on 26th April, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)